NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 40

C.P. (IB)/68(MB)2024

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **03.04.2024**

NAME OF THE PARTIES: IDBI TRUSTEESHIP SERVICES LIMITED V/s MR. ADITYA RAHEJA

Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Ryan D. Souza, Ld. Counsel for the Petitioner present. Mr. Aditya Joby, Ld. Counsel for the Respondent present. Mr. Devarajan Raman, Ld. Authorized Representative for the RP present.
2. The Authorized Representative for the RP submits that the report u/s 99(1) of the Code has already been filed, however, the same is yet to be numbered.
3. List this matter on 24.04.2024.

Sd/- Sd/-

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/